

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. †4147
TO BE ANSWERED ON 12.12.2016

FUNDS FOR TSP

†4147. SHRI SADASHIV LOKHANDE:
SHRI VIRENDER KASHYAP:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government prepares Annual Social Audit Report on Tribal Sub Plan (TSP) and if so, the details thereof;
- (b) whether some of the States have prepared their plan for distribution of funds under Special Central Assistance (SCA) on the basis of their population in respective States;
- (c) if so, the details thereof;
- (d) whether it is a fact that some of the States are not utilising these funds as per the guidelines under the plan and if so, the details thereof and the reaction of the Government thereto; and
- (e) the steps taken/being taken by the Government in this regard?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a): No, Madam.

(b) & (c): Ministry of Tribal Affairs (MoTA) has revised the operational Guidelines for Special Central Assistance to Tribal Sub-Plan (SCA to TSP) in June 2016, wherein criterion of ST population has been prioritized for inter-State allocation of SCA to TSP funds. Allocation of funds is done in the following manner: 50% based on State ST Population; 25% based on tribal areas covered under ITDP / ITDAs. In a few States where no ITDP / ITDA has been constituted, area of concerned Block / Panchayat / Samiti (Middle level PRI) where ST population is 50% or more would be taken into account; and 25% based on outcome-based performance of concerned States. Further, the guidelines give weightage of 66.66% to ST population, in inter-district allocation of funds by States.

(d) & (e): Receipt of Utilization Certificates (UCs) from States, in respect of SCA to TSP funds, is a continuous process. The State TSP Guidelines stipulate for allocation of TSP funds by States in proportion to percentage of ST population in the State with regard to total State Plan allocation. In some States, the State TSP allocation / expenditure is less than the prescribed norm. The State Governments have been requested to adhere to TSP guidelines. This issue has been taken up with States in Project Appraisal Committee (PAC) meetings.
